

**GOVERNMENT OF INDIA**  
**MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**FINDINGS OF 2G SPECTRUM SCAM .**

1011

Shri Prakash Javadekar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

(a) whether CBI has filed any charge sheet or arrested anyone in the 2G spectrum scam; and

(b) the findings of CBI investigations so far?

**ANSWER**

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

(a) : No, Sir.

(b) : The CBI has registered a case RC DAI A 0045 under section 120B IPC and section 13(2) r/w section 13(1) (d) of the PC Act 1988 on 21.10.2009 against unknown officials of the Department of Telecommunications and unknown private persons and companies. No arrest has been made so far. The investigation is in progress.